

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-75/1998/8051/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita
Principal Judge, Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the th 20 September, 2022

Sub:- **Civil Vacation.**

Ref:- Your letter No. FCG.225/2022, dtd. 13th September, 2022.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the **entire long Puja vacation from 02.10.2022 to 18.10.2022**, as prayed for. The Counsellor, Family Court-I, Kamrup(M), Guwahati and in her absence The Counsellor, Family Court-I, Kamrup(M), Guwahati and in her absence the Counsellor, Family Court-III, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

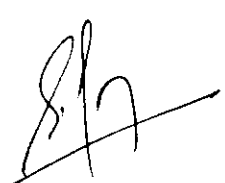
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/8052-53-54-55-56/A, dated , 20-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Counsellor, Family Court-I, Kamrup(M), Guwahati .
3. The Counsellor, Family Court-II, Kamrup(M), Guwahati.
4. The Counsellor, Family Court-III, Kamrup(M), Guwahati.
5. ~~The Project Manager, Gauhati High Court.~~


JT. REGISTRAR (VIGILANCE)